

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

FORTY-FIFTH REPORT
(Presented on **28.7.2017**)

The Business Advisory Committee held a sitting on Thursday, the 27th July, 2017.

2. The Committee recommended allocation of time to the following items of business as shown against each:-

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| (1) The Central Road Fund (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | 2 Hours |
| (2) The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | 2 Hours |
| (3) The Public Premises (Eviction of Unauthorized Occupants) Amendment Bill, 2017.
<i>(Consideration and Passing)</i> | 2 Hours |
| (4) The State Banks (Repeal and Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | 1 Hour |
| (5) Discussion and Voting on Supplementary Demands for Grants (including Railways) for 2017-18 and Demands for Excess Grants for 2014-15 and introduction, consideration and passing of the related Appropriation Bills. | 3 Hours |

NEW DELHI;
27th July, 2017
Shravana 5, 1939 (Saka)

Sumitra Mahajan
Chairperson,
Business Advisory Committee.